

(b) The National Action Plan for Skill Development of Persons with Disabilities has been launched on 21st March 2015. In order to implement National Action Plan, a panel of Training Partners has been drawn up comprising 202 organizations including 14 Government Organizations and 188 Voluntary Organizations. Apart from these Empanelled Training Partners, Skilling of Persons with Disabilities is also being done through seven National Institutes and National Handicapped Finance and Development Corporation (a Public Sector Undertaking under Department of Empowerment of Persons with Disabilities).

De-addiction centres in all districts

†1074. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has decided to open de-addiction centres in all the districts of the country;

(b) if so, the names of such districts where such de-addiction centres are operational;

(c) whether Government is aware of the fact that voluntary organisations do not take any interest in setting up of such de-addiction centres due to excessive formalities involved therein;

(d) if so, whether Government proposes to relax these formalities; and

(e) whether Government has decided to increase grants to such de-addiction centres which are already operational?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) The Ministry does not establish de-addiction centres in the country. However, the Ministry implements a “Central Sector Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse” under which financial assistance is provided to eligible Non-Governmental Organizations, Panchayati Raj Institutions, Urban Local Bodies etc. for, *inter-alia*, running and maintenance of Integrated Rehabilitation Centres for Addicts (IRCA).

The number of de-addiction centres likely to be established in a State/UT depends on the number of proposals received from the State Government/UT Administration. As per the existing guidelines of the Scheme, the proposal for new projects recommended through online portal of this Ministry by the State Governments/UT Administrations are placed before the Screening Committee constituted in the Ministry for consideration. The Committee considers the proposal of those de-addiction centres which are in

† Original notice of the question was received in Hindi.

existence for the last three years *vis-a-vis* their expenditure on de-addiction activities, their memorandum of association etc. the other parameters, *inter-alia*, includes equal geographical spread and the centres mainly concentrating de-addiction activities etc. The cases complete in all respect as per norms of the Scheme are recommended for consideration of Grant-in-aid.

(c) and (d) In order to streamline the process of sanction of Grant-in-Aid and expedite its release, the Ministry has introduced online submission and processing of applications w.e.f. 2014-15. Any discrepancy in the proposals/incomplete papers received in the Ministry is now immediately informed to NGOs through e-mail in the online system, thus facilitating early release of GIA. This has resulted in better coordination between Government of India and the Grantee organizations.

(e) The cost norms of the Scheme of Assistance for Prevention of Alcoholism and Substance (Drug) Abuse have been revised w.e.f. 01.01.2015 and the enhancement under different components ranges between 80 and 100 per cent.

Survey project of street based drug dependent children

1075. SHRI MAHENDRA SINGH MAHRA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Ministry funded any survey project of street based drug dependent children in Delhi to Delhi Government;

(b) if so, the interim report of this survey;

(c) the action plan to prevent substance abuse among children in the country; and

(d) how many de-addiction centres are functional in the country exclusively for children?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) and (b) Yes, Sir. The Ministry has financially supported the Directorate of Prohibition and Drug Abuse Prevention, Department of Women and Child Development, Government of NCT of Delhi for conducting a survey in collaboration with AIIMS, New Delhi on mapping and size estimation of street children who use drugs in Delhi. A mid term report has been received which, *inter-alia*, contains time lines, methodology for the study *i.e.* collaboration with NGOs, development of questionnaire, ethical clearance for the study from the AIIMS, development of field manuals, preparation of data entry templates and facilitation of data entry templates and facilitation of data entry before data